

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 136/252/ND/2017

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

NAME OF THE COMPANY: Ecoware Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Counsel for the Petitioner
Mr. Manish Raj, CP for ROC Delhi.

ORDER

Notice of the appeal is accepted by the Ld. Company Prosecutor appearing for the ROC. Reply be filed by the next date returnable on 5th March, 2018.

-s-d 1

**(Deepa Krishan)
Member (T)**

-s-d 1

**(Ina Malhotra)
Member (J)**